

MEGHALAYA LEGISLATIVE ASSEMBLY

LIST OF BUSINESS FOR

BUDGET SESSION

WEDNESDAY, 18th APRIL, 2013

GOVERNMENT BUSINESS

1. Questions.
2. Voting on Demands for Grants.
3. (a) Dr. MUKUL SANGMA, Chief Minister in-charge Finance to beg leave to introduce the Meghalaya Appropriation (No. II) Bill, 2013.
(b) If leave be granted to introduce the Bill.
4. Shri P. TYNSONG, Minister in-charge Parliamentary Affairs to move:

“That the second proviso to sub-rule (c) of Rule 72 of the Rules of Procedure and Conduct of Business in its application to the Meghalaya Appropriation (No. II) Bill, 2013 be suspended for the time being in so far as the rule requires circulation of the Bill four days in advance before the motion for consideration may be moved”.
5. (a) Dr. MUKUL SANGMA, Chief Minister in-charge Finance to move that the Meghalaya Appropriation (No. II) Bill, 2013 be taken into consideration.
(b) Consideration of the Meghalaya Appropriation (No. II) Bill, 2013 clause by clause.
6. Dr. MUKUL SANGMA, Chief Minister in-charge Finance to move that the Meghalaya Appropriation (No. II) Bill, 2013 be passed.
7. (a) Dr. MUKUL SANGMA, Chief Minister in-charge Political to move that the Meghalaya Lokayukta (Amendment) Bill, 2013 be taken into consideration;
(b) Consideration of the Meghalaya Lokayukta (Amendment) Bill, 2013 clause by clause.
8. (a) DR. MUKUL SANGMA, Chief Minister in-charge Political to move that the Meghalaya Lokayukta (Amendment) Bill, 2013 be passed.

9. (a) Smti. Roshan Warjri, Minister in-charge Home (Police) to move that the Meghalaya Police (Amendment) Bill, 2013 be taken into consideration;
(b) Consideration of the Meghalaya Police (Amendment) Bill, 2013 clause by clause.
10. Smti. Roshan Warjri, Minister in-charge Home (Police) to move that the Meghalaya Police (Amendment) Bill, 2013 be passed.
11. Election to the office of Deputy Speaker.
12. Felicitations to the newly elected Deputy Speaker.
13. Election to Financial Committees.
14. Dr. MUKUL SANGMA, Chief Minister in-charge Finance to present the Report of the Comptroller and Auditor General of India on State Finances for the year ended 31st March, 2012.
15. Obituary References.
16. Prorogation/ Adjournment sine-die.
17. National Anthem.

*Shillong,
the 17th April, 2013.*

*Secretary,
Meghalaya Legislative Assembly.*